

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.859/2010

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M

Name of the Company	Raj Shekhar Agarwal & Anr.-Vs-Pragati 47 Development Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Sohail Haque, Adv.
2. Mr. S. Pandey, Adv.

for
petitioner -

5-18 Pandey
8.2.18

1. VICTOR DUTTA, ADV
2. ARPITA HALDER, ADV

for
Hudco
(respondent)

Dr. Adv
8/2/2018

1. Ms Bhuvaneshwari Das, Adv
2. Mr Ayush Jain, Adv.
3. Ms Payal Saha

For 1 & 2
resp.

} Bha
8/02/2018.

1. Mr. Manoj Kumar Tiwari, Adv.
2. Ms. Aarti Goel Agarwal Adv

For respondent.
2015, 6 and 7
(AMIF (I) Ltd)

} M.K. Tiwari
8/02/2018.

1. Aniruddha Ray
2. Pooja Chakrabarti
3. Debjyoti Saha

} For Res
1, 2, 3 & 8

} 8/02/18

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 2, 3, 5, 6, 7, 8 as well as Ld. Counsel on behalf of HUDCO is present.

List it on 21/03/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)